The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) As a result of the States Re-organisation, certain changes have been affected in the field branches of the Intelligence Bureau.

- (b) The Central Finger Print Bureau has been established. The Forensic Laboratory and the Detective Training School are in the process of being set up.
 - (c) At Calcutta.
- (d) The total expenditure on all the three institutions during the year 1956-57 amounted to Rs. 2,69,000|-.

Circuit Courts in Andaman Islands

- 369. Shri S. C. Samanta: Will the Minister of Home Affairs be pleased to state:
- (a) how many Circuit Court Sessions were held in the Andaman Islands since 1954;
- (b) how many cases were dealt with year-wise;
- (c) whether any special arrangements were made for the tour of such Court;
- (d) whether in all the Sessions the Chief Justice was present; and
- (e) the places where the sessions of the Court were held?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) one in February 1954.

- (b) In all six cases, *i.e.*, two appeals from original orders, one appeal from original decree, one appeal from appellate decree, one civil revision and one criminal reference were disposed of in 1954. No circuit bench sat thereafter.
 - (c) No, Sir.
 - (d) Yes
 - (e) Port Blair.

Removal of Untouchability

- 370. Shri I. Eacharan: Will the Minister of Home Affairs be pleased to state:
- (a) the amount allotted and spent on propaganda for removal of untouchability through the non-official agencies in Malabar District in the year 1956-57;
- (b) the various organisation selected for this purpose; and
- (c) the details of the scheme and the work done by them during this period?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) and (c). A sum of Rs. 3,640|- was allotted during 1956-57 for propaganda for removal of untouchability through the non-official agencies in Malabar District. Nothing could, however, be spent out of this allotment as the voluntary organisations selected for the purpose did not give the details of their programme to the State Government.

- (b) (i) Harijan Sevak Sangh, Malabar and
- (ii) Depressed Classes League, Malabar.

दर्गाह सिमति, अजमेर

३७१. श्री नवल प्रभाकरः क्या गृह-कार्यं मंत्री यह बताने की कृपा करेंगे कि :

- (क) दर्गाह सिमिति ग्रजमेर के लिये कितने व्यक्ति मनोनीतं किये गये; ग्रौर
- (ख) समिति को प्रति वर्ष भ्रौसत कितनी भेंट मिलती है ?

गृह कार्य-मंत्री (पंडित गो० व० पन्त):

- (雨) &
- (ख) ३८.७२० हपए।